

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:840
ANSWERED ON:16.07.2014
SANCTIONS ON IRAN
Owaisi Shri Asaduddin

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether oil supplies to India from Iran have been hit by fresh commercial sanctions imposed by the US on Iran under Iran Threat Reduction and Syria Human Rights Act, 2012 (ITRSHRA);
- (b) if so, the details in this regard;
- (c) whether the new sanctions are likely to hamper India's plan to develop the Chabahar Port in Iran and if so, the facts thereof; and
- (d) the alternative measures taken or being taken by the Government to bridge the gap of oil import?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (GEN. RETD. V.K.SINGH)

(a) to (c) Following talks between Iran and the "E3+3" countries (China, France, Germany, Russia, UK and the US) an interim agreement known as the "Joint Plan of Action" was reached by both sides on November 24, 2013, which provides for a temporary freeze on further unilateral financial sanctions against Iran by these countries till July 20, 2014.

Government, therefore, continues efforts to promote India's participation in the development of the Iranian port of Chahbahar as it will help promote India's economic interests throughout the region including in Afghanistan, Iran and in the Central Asian region.

(d) Government has been taking all necessary measures to enhance India's energy security. Indian oil companies continuously engage in diversifying their crude oil purchase basket to eliminate dependence on any particular country or region.